

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:14
ANSWERED ON:17.10.2008
AMOUNT SANCTIONED TO GUJARAT UNDER JNNURM
Barad Shri Jashubhai Dhanabhai

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the amount sanctioned to Gujarat under the JNNURM for construction of new houses to replace the slums in the State during the last five years;
- (b) whether the State Government of Gujarat has utilized all the allocated amount for this schemes;
- (c) if so, the details thereof;
- (d) if not, the reasons for not utilizing the full amount; and
- (e) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a): The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was launched on 3rd December, 2005. The amounts sanctioned under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of JNNURM for projects in Gujarat are as under:

(Rs. in Crores)

Year	BSUP	IHSDP
2006-07	497.29	51.54
2007-08	115.63	101.59
2008-09	0	0

Upto 15.10.2008

- (b)&(c): Utilisation Certificates amounting to Rs.53.52 Crores have so far been received in respect of BSUP projects.
- (d): The primary reason for lack of full utilization of funds is that projects have been sanctioned during 2006-07 and 2007-08 and integrated housing projects involve a long gestation period.
- (e): The State Government has been addressed at the highest level to expedite implementation.